

(d) Does not arise.

(e) and (f) As per para 8 of the Scheme for Financial Assistance to Institutions Recognized as Adarsh Sanskrit Mahavidyalayas/Shodh Sansthans, the term of the nominated Chairman/Member shall be three years but a Member, including Chairman, can be nominated for a second term also. There is no provision in the Scheme of Adarsh Sanskrit Mahavidyalaya/Shodh Sansthan for nomination of Chairman/member for a third term.

#### **Closed MSMEs**

1781. SHRI MANGALA KISAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the numbers of micro, small and medium enterprises that have been closed down in the country, State-wise;

(b) whether Government plans to revive these closed enterprises; and

(c) whether Government has made any financial package for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL): (a) As per the Quick Results of Fourth All India Census of registered micro, small and medium enterprises (MSMEs) with the reference year of 2006-07, State-wise details of number of enterprises closed in the country is given in the Statement (*See below*).

(b) and (c) Financial assistance, by way of debt restructuring, including fresh loans, for the rehabilitation of sick MSE is provided by the primary lending institutions (PLIs), including commercial banks, which provide credit to the MSEs. For this purpose, the RBI has issued detailed guidelines to banks in January 2002 on detection of sickness in MSE at an early stage and taking remedial measures and for rehabilitation of sick MSEs identified as potentially viable. RBI has also issued guidelines on 8th September 2005 on debt restructuring mechanism for small and medium enterprises (SMEs) based on the "Policy Package for Stepping up Credit to Small and Medium Enterprises" announced by the Central Government on 10th August 2005. These guidelines relate, inter alia, to viability criteria, prudential norms for restructured accounts, provision of additional finance and time frame for working out the restructuring package and its implementation. Further, the RBI has advised all scheduled commercial banks on May 4, 2009 to apply the RBI's guidelines on debt restructuring optimally and in letter and spirit and put in place their own non-discretionary one-time settlement (OTS) policy for the MSE sector.

**Statement**

*State-wise distribution of closed MSMEs as on 31.03.2007*

Sl.No.	Name of the State/UT	Number of enterprises closed down as on 31.03.2007
1	2	3
01	Jammu & Kashmir	2313
02	Himachal Pradesh	3883
03	Punjab	22072
04	Chandigarh	513
05	Uttarakhand	7485
06	Haryana	10655
07	Delhi	408
08	Rajasthan	15950
09	Uttar Pradesh	75659
10	Bihar	15136
11	Sikkim	86
12	Arunachal Pradesh	167
13	Nagaland	2256
14	Manipur	929
15	Mizoram	657
16	Tripura	412
17	Meghalaya	665
18	Assam	5919
19	West Bengal	8881
20	Jharkhand	4577
21	Orissa	5310
22	Chhattisgarh	15088
23	Madhya Pradesh	35082
24	Gujarat	33228
25	Daman & Diu	789
26	Dadra & Nagar Haveli	1309
27	Maharashtra	37525

1	2	3
28	Andhra Pradesh	13370
29	Karnataka	42315
30	Goa	3224
31	Lakshadweep	25
J1	Kerala	34418
33	Tamil Nadu	79778
34	Puducherry	621
35	Andman & Nicobar Islands	241
	ALL INDIA	480946

**Agreement between NSIC and Malawi**

1782. SHRI NAND KUMAR SAI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether National Small Industries Corporation and Malawi have signed any agreement for development of small scale industries in both the countries;
- (b) if so, the details of the salient features of the said agreement;
- (c) the time by when the said agreement would be implemented; and
- (d) the extent to which both the countries would be benefited by the said agreement?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): (a) and (b) Yes, Sir. National Small Industries Corporation Ltd. (NSIC), a public sector enterprise under the administrative control of this Ministry, has signed an agreement with One Village One Product (OVOP) Board of Malawi, an organisation of Government of Malawi for the development of micro, small and medium enterprises (MSMEs) of the two countries. Based on this agreement, NSIC would assist OVOP in the development of small enterprises in Malawi on mutually agreed commercial terms. The details of the activities to be undertaken are as under:

- i) Carry out industrial potential survey and feasibility study for the development of small enterprises in Malawi;
- ii) Carry out entrepreneurship development programmes and incubators for capacity building of Malawian entrepreneurs;
- iii) Facilitate enterprise-to-enterprise contact, technology transfer to Malawian enterprises and the promotion of Indian technology;